

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL)..... Diary No(s).33468/2019

(Arising out of impugned final judgment and order dated 14-08-2018 in JA No.229/2011 passed by the High Court Of Judicature At Allahabad)

STATE OF U.P

Petitioner(s)

VERSUS

RAM AUTAR

Respondent(s)

(FOR ADMISSION and I.R. and IA No.144954/2019-CONDONATION OF DELAY IN FILING and IA No.144955/2019-EXEMPTION FROM FILING O.T.)

Date : 27-09-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK GUPTA
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s)

Mr. S.R. Singh, Sr. Adv.
Mr. Ankur Prakash, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

(ARJUN BISHT)
COURT MASTER (SH)

(RENU KAPOOR)
BRANCH OFFICER